

**GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO. 3751  
ANSWERED ON-21.12.2021**

**SVAMITVA SCHEME**

3751. COL. RAJYAVARDHAN RATHORE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total number of villages covered under the SVAMITVA scheme, State-wise, down to district-level of the State of Rajasthan, and their expected year of mapping;
- (b) whether as per the framework and guidelines of SVAMITVA, 46,543 villages in the State of Rajasthan will be mapped under the scheme by 2023, if so, the details of the progress made as of November 2021,
- (c) whether the Government has any updated action plan to meet SVAMITVA targets post-COVID-19, if so, month-wise year-wise details of villages to be covered in the State of Rajasthan till 2023;
- (d) the number of property loans that have been granted through the SVAMITVA Scheme since 2020, State-wise, year-wise data down to district-level for the State of Rajasthan; and
- (e) whether the Government has prioritised areas with high pendency of land disputes in the mapping plan under SVAMITVA and if so, whether any experts in the field of land rights and related studies were consulted in the process?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) Ministry of Panchayati Raj (MoPR) is implementing Central Sector Scheme SVAMITVA with the aim to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages. Legal ownership rights (Property cards/Title deeds) are issued by mapping of land parcels using drone technology. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI). States need to sign Memorandum of Understanding (MoU)

with SoI for implementation of the scheme. So far, 29 States, including the State of Rajasthan, have signed MoU with SoI. The Scheme aims to cover all the villages across the country by March 2025. State-wise details of the number of villages to be covered under SVAMITVA scheme till March 2025 is attached at **Annexure-I**. The progress of implementation and completion of mapping of a particular area under the scheme depends upon various factors like the State establishing the legal framework for Property Cards, availability of drone teams, the State providing proper chuna-marked villages, weather conditions etc. As on 15th December, 2021, the status of implementation of the scheme is attached at **Annexure- II**.

(b) Yes Sir. As on 15.12.2021, drone flying has been completed in 1,127 villages and 582 Property Cards in 38 villages have been distributed in Rajasthan. There are 183 villages in Jaisalmer, 850 villages in Dausa and 94 villages in Jaipur district where drone flying has been completed. Property Cards, known as Pattas in Rajasthan, have been distributed in only 38 villages in Jaisalmer district.

(c) As per the Framework of the SVAMITVA scheme, the plan is to cover 13,000 villages in 2021-22 and 33,543 villages in 2022-23 in the State of Rajasthan. The number of villages to be covered over a period of time depends upon various factors like the preparedness of the State, utilization of available drone teams and early ground- verification by the State officials, apart from weather conditions.

(d) One objective of the scheme is to facilitate monetization of properties of the citizens of rural India by enabling them to use their property as a financial asset by taking loans and other financial benefits. Data for grant of property loan through SVAMITVA Scheme is not maintained by the Ministry.

(e) The adjudicating disputes/objections during the survey and certifications process enshrined in the SVAMITVA scheme aims at reducing the number of land related disputes. It is upto the State Government to prioritise the coverage of any particular area under the scheme within the ambit of the MoU it has entered into with the SoI.

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## Annexure –I

Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 3751 answered on 21.12.2021 regarding 'SVAMITVA scheme'.

**Proposed State-wise Villages to be covered under SVAMITVA Scheme as per scheme guidelines**

S. No.	State / UT	2021-22	2022-23	2023-24	2024-25
		No. of Villages to be Covered			
1	Jammu & Kashmir	0	0	0	6,850
2	Ladakh	0	0	0	243
3	Andaman & Nicobar	0	0	552	0
4	Andhra Pradesh	6,000	11,950	0	0
5	Arunachal Pradesh	0	0	0	5,577
6	Assam	0	0	21,000	7,680
7	Bihar	0	10,000	35,265	0
8	Chandigarh	0	0	0	0
9	Chhattisgarh	8,000	12,578	0	0
10	Dadra & Nagar Haveli	0	70	0	0
11	Daman & Diu	0	31	0	0
12	Delhi	0	0	0	0
13	Goa	0	410	0	0
14	Gujarat	1,000	8,510	9,505	0
15	Haryana	0	0	0	0
16	Himachal Pradesh	0	0	8,000	12,961
17	Jharkhand	10,000	22,725	0	0
18	Karnataka	31,207	0	0	0
19	Kerala	464	1,200	0	0
20	Lakshadweep	0	27	0	0
21	Madhya Pradesh	32,600	0	0	0
22	Maharashtra	39,137		0	0
23	Manipur	0	0	3,798	0
24	Meghalaya	0	0	0	6,846
25	Mizoram	0	0	0	838
26	Nagaland	0	0	0	1,617
27	Odisha	2,000	50,141	0	0
28	Puducherry	0	125	0	0
29	Punjab	5,045	8,000	0	0
30	Rajasthan	13,000	33,543	0	0
31	Sikkim	0	454	0	0
32	Tamil Nadu	0	1,263	17,200	0
33	Telangana	1,000	10,234	0	0
34	Tripura	0	0	898	0
35	Uttar Pradesh	30,000	0	0	0
36	Uttarakhand	12,548	0	0	0
37	West Bengal	0	33,002	8,000	0
<b>Total</b>		<b>1,92,001</b>	<b>2,04,263</b>	<b>1,04,218</b>	<b>42,612</b>

**Annexure –II**

**Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 3751 answered on 21.12.2021 regarding ‘SVAMITVA scheme’.**

**Progress under SVAMITVA scheme as on 15.12.2021**

(No. of villages)

S.No	State	DRONE FLYING	MAP-1 HANDED OVER TO STATE	MAPS RECEIVED BACK FROM STATE	MAPS HANDED OVER TO STATE FOR INQUIRY	PROPERTY CARDS DISTRIBUTED
1	Andhra Pradesh	1066	754	249	165	
2	Arunachal Pradesh	74	10			
3	Assam	27	11			
4	Chattisgarh	1112	304			
5	Dadra and Nagar Haveli and Daman and Diu	18	7			
6	Gujarat	103				
7	Haryana	6508	6342	5876	5335	2,909*
8	Jammu and Kashmir	261	91			
9	Jharkhand	99				
10	Karnataka	2112	1834	1344	1324	381
11	Kerala	1				
12	Ladakh	5	5			
13	Madhya Pradesh	12348	7669	6139	5599	2,956
14	Maharashtra	9190	7179	3440	3321	1,201**
15	Mizoram	4				
16	Puducherry	1				
17	Punjab	534	373	186	156	
18	Rajasthan	1127	439	86	83	38
19	Uttar Pradesh	44772	30650	19465	17106	2,005
20	Uttarakhand	7668	7234	5177	4738	1,570
Total		87030	62902	41962	37827	11,060

\*Title deeds registered.

\*\* Uploaded on State system, Property card holder can download Sanad from online system by paying a nominal fee.

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